

ITEM NO.103

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 13-06-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA
(VACATION BENCH)

For Appellant(s) Mr. Ashutosh Jha, AOR

For Respondent(s) Mr. Ankur Prakash, AOR

Mr. Pankaj Singh, Adv.
Mr. Sanjay Kumar Dubey, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed on behalf of the appellant, list the
appeal in the month of August, 2024.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)